Authority of India (IWAI) to carry out the techno-economic feasibility study on the entire canal system connecting Kakinada and Madras which includes Kakinada, Eluru, Commarriuru and the Buckingham Canal. The field study has already been completed and the IWAI's Consultants, RITES have since submitted the draft report.

A decision on the development of this canal system, estimated cost of the project and the financial assistance to be provided by the Govenrment, would depend on the findings of the techno-economic feasibility study.

Cost of LPG Cylinder

1695. SHRI GHUFRAN AZAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the procurement cost of a 14.2 KG empty LPG cylinder and its book value after one year of its purchase;

(b) whether any list indicating the number and series of the LPG cylinders procured by the oil corporations are circulated to their respective distributors/ area offices;

(c) whether the technically spurious LPG gas cylinders were accepted by the respective oil corporations in the plant from the distributor; and

(d) if so, how many such cylinders were accepted by the bottling plants during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH SHARMA): (a) The average procurement cost of a 14.2 kg. cylinder comes to around Rs. 900 per cylinder inclusive of cost of valve and excise duty, sales tax and freight. The cost of cylinder is zero after full capitalisation.

(b) No Sir.

(c) and (d) The empty cylinders received by the bottling plants from the distributors are subjected to close scrutiny to ascertain their genuineness. The details of the technically spurious cylinders, received at bottling plants during the last three years are as unden-

1992-93 - 21720
1993-94 — 22147
1994-95 - 20653

Appointment of Translators in Central Translation Bureau

1696. SHRI RAMACHANDRAN PILLAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Central Translation Bureau has appointed 'Senior Translators' to the persons taken on deputation, if so, details thereof;

(b) whether Central Translation Bureau has terminated the services of any of the employees so far, if so, the complete details with facts thereof;

(c) whether the Department has not promoted some 'Senior Translators' inspite of the fact that they are regularised by the Department, whereas some juniors have been promoted if so, reasons therefor; and

(d) the details . of representations received in all such cases and action taken by the Department?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAHI): (a) The following officials have been appointed on deputation to the post of Sr. Translator in Central Translation Bureau:—

- 1. Smt. Anita Pandey
- 2. Shri Pradeep Raj Sharma,
- 3. Shri Jagat Singh
- 4. Shri H.K.P. Lakhera
- 5. Shri Rajeev Kumar Bangia
- 6. Shri Rajesh Taneja
- 7. Shri K.S. Bora

(b) After 1.1.94, on the basis of decision of Hon'ble CAT, the Bureau has terminated the services of 3 ad-hoc employees.

(c) The Central Translation Bureau has not made any regular promotion from

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the Translators' category for the last three years.

(d) A joint representation has been received in this regard. Seniority List of Sr. Translators of Central Translation Bureau has been issued on 8.12.95, as per the directions of the Central Administrative Tribunal.

Allotment of Petrol Pumps in Chandigarh

1697. SHRI BHUPINDER SINGH MANN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) how many petrol pump distributorships were allotted in Chandigarh and other towns of Punjab under different categories during the last three years;

(b) whether the norms laid down for allotment of petrol pumps have been strictly complied with; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH SHARMA): (a) During the last 3 years i.e. 1992-93 to 1994-95, 5 retail outlets at Chandigarh and 66 retail outlets in other towns of Punjab were awarded on the basis of the recommendations of the Oil Selection Boards.

(b) and (c) The selections of dealers have been made by the Boards in accordance with the laid down procedure.

🛛 मध्य प्रदेश में वायू प्रदूषण

1698. श्री अजीत जोगी : क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को मध्य प्रदेश विशेषरूप् से कोरबा शहर में वायु प्रदूषण के बारे में कोई शिकायतें प्राप्त हुई है,

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है,

(ग) इस समय देश के बड़े शहरों में वायु प्रदूषण का स्तर कितना है और इसके क्या कारण है, और

(घ) सरकार ने इस संबंध में क्या कदम उठाए हैं ? पर्यावरण और वन मत्रालय के राज्य मंत्री (श्री

राजेश पायलट) : (क) और (ख) सामान्यतया मध्य प्रदेश में तथा विशेषरूप से कोरबा में वायु प्रदूषण के बारे में शिकायतें प्राप्त हुई हैं। कोरबा के बारे में शिकायत राष्ट्रीय-ताप विद्युत निगम से ताप विद्युत संयंत्रों और मध्य प्रदेश विद्युत बोर्ड से होने वाले प्रदूषण से संबंधित है।

(ग) प्रमुख नगरों में जन संख्या में वृद्धि होने, मोटर-गाड़ियों, औद्योगिक गतिविधियों तथा प्राकृतिक धूल भरी परिस्थितियों के कारण वायु प्रदूषण के स्तरों में वृद्धि हो रही है । देश के प्रमुख नगरों में वायु प्रदूषण की स्थिति का ब्यौरा विवरण में दिया गया है । (नीचे देखिये)।

(घ) सरकार ने वायु प्रदूषण नियंत्रण के लिए विभिन्न कदम उठाए हैं जिनमें निम्नुलिखित शामिल हैं:-

1.प्रदूषण नियंत्रण के लिए पर्यावरण (सुरक्षा अधिनिमय, 1986 के अन्तर्गत उत्सर्जन मानक अधिसूचित किए गए है।

2.मई 1994 में पर्यावरणीय प्रभाव मूल्यांकन अधिसूचना द्वारा विशेष उद्योगों के स्थान निर्धारिण एवं प्रचालन के लिए पर्यावरणीय दिशानिर्देश तैयार किए गए हैं।

3.उद्योगों को कहा गया है कि वे उत्सर्जनों को निर्धारित मानकों के भीतर रखने के लिए राज्य प्रदूषण बोर्ड की सहमति अपेक्षाओं का पालन करें। दोषी इकाइयों के विरुद्ध संगत अधिनियमों के अन्तर्गत कानूनी कार्रवाई की जाती है।

4.प्रदूषण नियंत्रण उपकरण लगाने और प्रदूषक उद्योगों को भीड़-भाड़ वाले क्षेत्रों से शिफ्ट करने के लिए भी वित्तीय प्रोत्साहन दिए जाते हैं।

5.परिवेशी वायु गुणवत्ता निगरानी स्टेशनों का एक नेटवर्क स्थापित किया गया है।

6.वाहनों के लिए मोटर वाहन नियमावली, 1989 के अन्तर्गत ठोस और द्रव उत्सर्जन मानक अधिसूचित किए गए हैं।

7.लोगों को सांविधिक/दण्डात्मक उपबंधों तथा वायु प्रदूषण से संबंधित स्वास्थ्य संबंधी खतरों के बारे में शिक्षित करने के लिए जागरूकता अभियान चलाए जा रहे हैं।

 कैटेलिटिक कन्वर्टर्स युक्त चार-पहिए वाले पेट्रोल